



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
SMC BENCH FOR 01st SEPTEMBER (MONDAY)
BEFORE HON'BLE SHRI S.S.VISWANETHRA RAVI, JUDICIAL MEMBER
IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Bench
1	ITA 1622/CHNY/2025	2019-20	[A] KALYANASUNDARAM RANJITHKUMAR (SMC)		B
2	ITA 1623/CHNY/2025	2017-18	[A] MUTHU PALANIAPPAN (SMC)		B
3	ITA 1626/CHNY/2025	2016-17	[A] PRADEEP JEYAVELU (SMC)		B
4	ITA 1829/CHNY/2025	2011-12	[A] SIVAKUMAR		B

The Link for Hybrid Hearing is : https://itatchennai.my.webex.com/meet/court_room_3

INCOME TAX APPELLATE TRIBUNAL, CHENNAI
SMC BENCH FOR 02nd SEPTEMBER (TUESDAY)
BEFORE HON'BLE SHRI S.S.VISWANETHRA RAVI, JUDICIAL MEMBER
IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Bench
1	ITA 784/CHNY/2025	2016-17	[A] BHARAT KUMAR		B
2	ITA 1642/CHNY/2025	2011-12	[A] KANNAMMAL EDUCATIONAL TRUST (SMC)		B
3	ITA 1775/CHNY/2025	2011-12	[A] MARAPPA GOUNDER KRISHNASAMY (SMC)		C

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INCOME TAX APPELLATE TRIBUNAL, CHENNAI
SMC BENCH FOR 03rd SEPTEMBER (WEDNESDAY)
BEFORE HON'BLE SHRI S.S.VISWANETHRA RAVI, JUDICIAL MEMBER
IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Bench
1	ITA 1402/CHNY/2025	2016-17	[A] TRINITY CONTRACTS AND SERVICES (SMC)	T.Vasudevan	A
2	ITA 1583/CHNY/2025	2020-21	[A] GAJENDRAMURTHY RANGAPPA (SMC)	C.Sathish	A
3	ITA 842/CHNY/2025	2017-18	[A] ABDUL KAREEM MOHAMMED ABBAS		B

The Link for Hybrid Hearing is : https://itatchennai.my.webex.com/meet/court_room_3

INCOME TAX APPELLATE TRIBUNAL, CHENNAI
SMC BENCH FOR 04th SEPTEMBER (THURSDAY)
BEFORE HON'BLE SHRI S.S.VISWANETHRA RAVI, JUDICIAL MEMBER
IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Bench
1	ITA 1532/CHNY/2025	2011-12	[A] NARAYANI SIDDHAR PEEDAM CHARITABLE TRUST (SMC)	Mahendran	A
2	ITA 1668/CHNY/2025	2014-15	[A] SWELECT ENERGY SYSTEMS LIMITED, FORMERLY SWELECT SOLAR ENERGY PVT LTD (SMC)		B
3	ITA 1688/CHNY/2025		[A] S. PANNEERSELVAM		B

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(Signature)
 आहरण और वितरण अधिकारी,
 Drawing and Disbursing Officer
 आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
 Income Tax Appellate Tribunal,
 Chennai Benches Chennai





INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 01 SEPTEMBER-2025 (MONDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
AND HON'BLE S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 2

Srl	Appeal Number	Assmt.	Assessee Name	Counsel	Remarks
1	ITA 1566/CHNY/2024	2017-18	[A] ARUR MADHESWARAN VIDHYAA	D.Anand	
2	ITA 1721/CHNY/2024	2021-22	[A] LOGANATHAN DHANDAPANI	S.Sridhar	
3	ITA 2292/CHNY/2024	2020-21	[D] V N S FINANCE	S.Sridhar	
4	ITA 2808/CHNY/2024	2016-17	[A] M/S. SP COAL RESOURCES PVT LTD	Anandd Babunath	
5	ITA 2987/CHNY/2024	2015-16	[A] THOMAS VICTOR	R.Venkata Raman	
6	ITA 1325/CHNY/2025	2018-19	[A] DURAI BABU LOGARAJ	S.Dwarakesh	
7	ITA 1409/CHNY/2025	2018-19	[A] ABDULRASHEED ARACHAMVEETIL	Abhishek Murali	
8	ITA 1514/CHNY/2025	2016-17	[A] KALYANASUNDARAM CHANDRASEKARAN		

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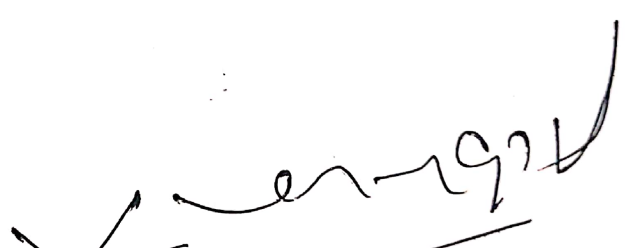
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches. Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 02 SEPTEMBER-2025 (TUESDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
AND HON'BLE S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 2

Srl	Appeal Number	Assmt.	Assessee Name	Counsel	Remarks
1	ITA 1502/CHNY/2025	2018-19	[A] M/S. KARUR VYSYA BANK		
2	ITA 1889/CHNY/2025	2018	[D] M/S. KARUR VYSYA BANK		
3	ITA 1506/CHNY/2025	2021-22	[A] SWEETY DEVI	T.Banusekar	
4	ITA 1517/CHNY/2025	2017-18	[A] M/S. REDINGTON DISTRIBUTION PTE LTD.		
5	ITA 1518/CHNY/2025	2018-19	[A] REDINGTON DISTRIBUTION PTE LTD.		
6	ITA 1519/CHNY/2025	2011-12	[A] M/S. REDINGTON DISTRIBUTION PTE LTD.		
7	ITA 1520/CHNY/2025	2012-13	[A] REDINGTON DISTRIBUTION PTE LTD.		
8	ITA 1521/CHNY/2025	2013-14	[A] REDINGTON DISTRIBUTION PTE LTD.		
9	ITA 1522/CHNY/2025	2014-15	[A] REDINGTON DISTRIBUTION PTE LTD.		
10	ITA 1523/CHNY/2025	2015-16	[A] REDINGTON DISTRIBUTION PTE LTD.		
11	ITA 1524/CHNY/2025	2016-17	[A] REDINGTON DISTRIBUTION PTE LTD.		
12	ITA 1525/CHNY/2025	2017-18	[A] REDINGTON DISTRIBUTION PTE LTD.		
13	ITA 1526/CHNY/2025	2018-19	[A] REDINGTON DISTRIBUTION PTE LTD.		
14	ITA 1527/CHNY/2025	2020-21	[A] REDINGTON DISTRIBUTION PTE LTD.		

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आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 03 SEPTEMBER (WEDNESDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
AND HON'BLE S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 2846/CHNY/2024	2017-18	[D] VASAVI JEWELLERY MART	S.Sridhar	
2	ITA 3038/CHNY/2024	-	[A] GRAMONNATI TRUST		
3	ITA 515/CHNY/2025	2025-26	[A] FOUNDATION FOR FRIENDLY ENVIRONMENT AND MEDICAL AWARENESS		
4	ITA 1531/CHNY/2025	-	[A] V NARAYANA IYER CHARITIES		

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INCOME TAX APPELLATE TRIBUNAL, CHENNAI
PART HEARD CAUSE LIST OF "A" BENCH FOR 03 SEPTEMBER (WEDNESDAY)
BEFORE HON'BLE SHRI S.S.VISWANETHRA RAVI , JUDICIAL MEMBER
AND HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 3 (PART HEARD)

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 2355/CHNY/2024	2016-17	[A] THE PROPERTY ASSOCIATION OF BAPTIST CHURCHES PVT. LTD. (RM)	G.Baskar	
2	ITA 2356/CHNY/2024	2017-18	[A] THE PROPERTY ASSOCIATION OF BAPTIST CHURCHES PVT. LTD. (RM)	G.Baskar	

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आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Bench, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 04 SEPTEMBER (THURSDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
AND HON'BLE S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 1855/CHNY/2024	2017-18	[A] TAM WORLD TRAVEL PVT. LTD.	S.Sridhar	
2	ITA 410/CHNY/2025	2018-19	[A] SIVALINGANADAR SHANMUGAPANDIAN	S.Sridhar	
3	ITA 636/CHNY/2025	2018-19	[A] PADAM KUMAR		
4	ITA 637/CHNY/2025	2019-20	[A] PADAM KUMAR		
5	ITA 1419/CHNY/2025	2019-20	[A] RAJASEKARAN RADHAKRISHNAN		
6	ITA 1420/CHNY/2025	2020-21	[A] RAJASEKARAN RADHAKRISHNAN		
7	ITA 1500/CHNY/2025	2018-19	[A] TECHSOL ENGINEERING SERVICES (INDIA) PVT.	Ranjithsingh	

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आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Bench, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नई पीठ

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 01-SEPTEMBER-2025 (MONDAY)

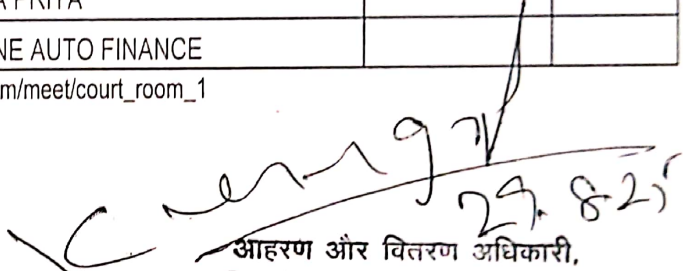
BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT

AND HON'BLE SHRI S.R. RAGHUNATHA, AM

IN COURT ROOM 1

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 2513/CHNY/2024	2018-19	[D] ANAMALLAIS BUS TRANSPORT PRIVATE LIMITED	S.Sridhar	
2	ITA 2514/CHNY/2024	2018-19	[D] ANAMALLAIS BUS TRANSPORT PRIVATE LIMITED		
3	ITA 3214/CHNY/2024	-	[A] B AYYALU MEMORIAL TRUST	G.Baskar	
4	ITA 1386/CHNY/2025	2017-18	[A] ANNAMALAI		
5	ITA 1617/CHNY/2025	2015-16	[A] ABDULRAHMAN LIYAKATHALI	S.Sridhar	
6	ITA 1621/CHNY/2025	2017-18	[A] ZEUS FURNITURE	R.Sridevi	
7	ITA 1628/CHNY/2025	2013	[D] MARAGATHAMANI SHANMUGAM		
8	ITA 1629/CHNY/2025	2013	[D] RAMASAMY MOOLIMANGALAM VAISHNAVA PRIYA		
9	ITA 1630/CHNY/2025	2013-14	[D] LIFE LINE AUTO FINANCE		

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_1


29.8.25
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Bench, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 02-SEPTEMBER-2025 (TUESDAY)

BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT

AND HON'BLE SHRI S.R. RAGHUNATHA, AM

IN COURT ROOM 1

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	BMA 4/CHNY/2025	2016-17	[A] VISWANATHAN JAYARAMAN (BMA)	S.Sridhar	
2	BMA 5/CHNY/2025	2016-17	[A] VISWANATHAN JAYARAMAN		
3	ITA 1631/CHNY/2025	2013	[D] KARUPPANNA GOUNDER PALANIAPPA GOUNDER MARIAPPAN		
4	ITA 1632/CHNY/2025	2020-21	[D] RAMASUBBU MINNALKODI		
5	ITA 1637/CHNY/2025	2020-21	[A] MRS. SISILY JOSE		
6	ITA 1638/CHNY/2025	2019-20	[D] DURR INDIA PRIVATE LIMITED		
7	ITA 1648/CHNY/2025	2018-19	[D] SHANMUGASUNDARAM MANOHARAN		
8	ITA 1649/CHNY/2025	2015-16	[D] IDFC LIMITED		
9	ITA 1669/CHNY/2025	2020-21	[A] MATHIYAZHAGAN VINOTH KUMAR	G.Baskar	
10	ITA 1670/CHNY/2025	2021-22	[A] MATHIYAZHAGAN VINOTH KUMAR		
11	ITA 1679/CHNY/2025	2020-21	[A] SRI VENKATESWARA ORPHANAGE KADUVELI	S.Sridhar	
12	ITA 1895/CHNY/2025	-	[A] R JAYALAKSHMI MEMORIAL CHARIT ABLE TRUST	S.Sridhar	
13	ITA 726/CHNY/2025	-	[A] R JAYALAKSHMI MEMORIAL CHARIT ABLE TRUST		
14	ITA 839/CHNY/2025	-	[A] SRI SASTHA CHARITABLE TRUST	S.P.Chidamba	
15	ITA 1061/CHNY/2025	2017-18	[A] GOKULDASS SRINIVASAN	S.Sridhar	

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आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai





12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 03-SEPTEMBER-2025 (WEDNESDAY)

BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT

AND HON'BLE SHRI S.R. RAGHUNATHA, AM

IN COURT ROOM 1

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 1650/CHNY/2025	2015-16	[D] ETHIRAJULU VAJRABEL KUMARAN		
2	ITA 1651/CHNY/2025	2017-18	[D] ETHIRAJULU VAJRABEL KUMARAN		
3	ITA 1652/CHNY/2025	2018-19	[D] ETHIRAJULU VAJRABEL KUMARAN		
4	ITA 1653/CHNY/2025	2019-20	[D] ETHIRAJULU VAJRABEL KUMARAN		
5	ITA 1654/CHNY/2025	2020-21	[D] ETHIRAJULU VAJRABEL KUMARAN		
6	ITA 1655/CHNY/2025	2021-22	[D] ETHIRAJULU VAJRABEL KUMARAN		
7	ITA 1656/CHNY/2025	2020 21	[A] KAJA MOHIDEEN BUHARI		
8	ITA 1657/CHNY/2025	2022-23	[D] HARIWAY LINES PVT LTD		
9	ITA 1708/CHNY/2025	2017-18	[A] THE INDIA CEMENTS LTD.		
10	ITA 1734/CHNY/2025	2013-14	[A] THIRUVALLUVAR TEXTILES PVT. LTD.	Y.Sridhar	
11	ITA 1735/CHNY/2025	2014-15	[A] THIRUVALLUVAR TEXTILES PVT. LTD.		
12	ITA 1736/CHNY/2025	2016-17	[A] THIRUVALLUVAR TEXTILES PVT. LTD.		
13	ITA 1737/CHNY/2025	2017-18	[A] THIRUVALLUVAR TEXTILES PVT. LTD.		
14	ITA 816/CHNY/2025	2016-17	[A] VENKATESAN RAMAIAH		

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12/03/2021 25.8.25
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai





12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 04-SEPTEMBER-2025 (THURSDAY)

BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT

AND HON'BLE SHRI S.R. RAGHUNATHA, AM

IN COURT ROOM 1

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 1805/CHNY/2024	2009-10	[D] ACQUEON TECHNOLOGIES PRIVATE LIMITED (RM)		
2	ITA 1861/CHNY/2025	2020-21	[A] MAHENDRA KUMAR JAGTAJI	Jaydip Desai	
3	SA 69/CHNY/2025	2020-21	[A] MAHENDRA KUMAR JAGTAJI		
4	ITA 1661/CHNY/2025	2018	[D] MANI RAMASAMI		
5	ITA 1662/CHNY/2025	2022-23	[D] RISHI ENTERPRISES		
6	ITA 1664/CHNY/2025	2014-15	[D] MEENAKSHI AMMAL TRUST		
7	ITA 1658/CHNY/2025	2013-14	[D] MEENAKSHI AMMAL TRUST		
8	ITA 1666/CHNY/2025	2016-17	[A] AVANASIYAPPAN ESWARAN	S.Ramachandr	
9	ITA 1667/CHNY/2025	2015-16	[A] SENTHIL KUMAR		

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अहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai
[Signature]



INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.Manu Kumar Giri, JM Hon'ble Shri.Amitabh Shukla,AM

CAUSE LIST OF C BENCH FOR 01-SEPTEMBER-2025 (MONDAY) Court Room-4

Sl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2660/CHNY/2024	2019-20	[D] NATARAJAN	HEMA MURALI	
2	ITA 2661/CHNY/2024	2021-22	[D] NATARAJAN	HEMA MURALI	
3	ITA 2655/CHNY/2024	2017-18	[A] SILUVAIKANI CHELLIAH	ABHISHEK MURALI	
4	ITA 2699/CHNY/2024	2017-2018	[A] VADIVEL MUTHUKRISHNAN	SRIDHAR.S	
5	BMA 2/CHNY/2025	2019-20	[A] SUBRAMANIAN KASINATHAN (BMA)		
6	ITA 1129/CHNY/2025	2018-19	[A] RAMALINGAM ELLALAN	SRIDHAR.S	
7	ITA 1168/CHNY/2025	2018-19	[A] ELIZABETH SIMA PUTHRAN	T.BANUSEKAR	
8	ITA 1248/CHNY/2025	2013-14	[A] BINDAL AGENCIES PVT. LTD.	T.BANUSEKAR	
9	ITA 1743/CHNY/2025	2013-14	[A] S. S. RANGASAMY RAJA	SRIDHAR.S	
10	ITA 1744/CHNY/2025	2014-15	[A] S.S. RANGASAMY RAJA	SRIDHAR.S	

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K. Manu 29.8.25
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलिय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.Manu Kumar Giri, JM Hon'ble Shri.Amitabh Shukla,AM

CAUSE LIST OF C BENCH FOR 02-SEPTEMBER-2025 (TUESDAY)Court Room-1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 986/CHNY/2025	2011-12	[A] THAMBU SAMI, REP. BY L/H MR. SENTHIL KUMAR	SRIDHAR.S	
2	CO 68/CHNY/2025	2011-12	[D] THAMBU SAMI, REP. BY LH MR. SENTHIL KUMAR	SRIDHAR.S	
3	ITA 1023/CHNY/2025	2015-16	[A] RAJESH WILLIAMS	D.ANAND	
4	ITA 1041/CHNY/2025	2020-21	[A] TAMILNADU TRANSPORT DEVELOPMENT FINANCE CORPN. LTD.	SRIDHAR.S	
5	ITA 1139/CHNY/2025	2015-16	[A] ASIRVAD MICRO FINANCE LIMITED	SHRI HARI	
6	ITA 1242/CHNY/2025	-	[A] SRI CITY FOUNDATION	ABHISHEK MURALI	

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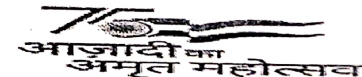
INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.Manu Kumar Giri, JM Hon'ble Shri.Amitabh Shukla,AM

CAUSE LIST OF C BENCH FOR 03-SEPTEMBER-2025 (WEDNESDAY)Court Room-4

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1011/CHNY/2025	2011-12	[A] DHANABALAN SELVAMUTHU KUMAR	SRIDHAR.S	
2	ITA 1026/CHNY/2025	2015-16	[A] PALLAVI DAS		
3	ITA 1214/CHNY/2025	2018-19	[A] CHOLAMANDALAM MS RISK SERVICES LIMITED	SANDEEP BAGMAR	
4	ITA 1220/CHNY/2025	2018-19	[A] APARAJITHA DYNAMIC SYNERGIES PVT. LTD.		
5	ITA 143/CHNY/2025	-	[A] DIGITAL SECURITY ASSOCIATION OF INDIA		
6	ITA 1943/CHNY/2024	2014-15	[A] ANTHONYMUTHU UDAYAR XAVIER	SRIDHAR.S	
7	ITA 2780/CHNY/2024	2013	[D] ASVINI FOUNDATIONS	DILIP KUMAR	

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_4



INCOME TAX APPELLATE TRIBUNAL, CHENNAI

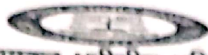
Before Hon'ble Shri.Manu Kumar Giri, JM Hon'ble Shri.Amitabh Shukla,AM

CAUSE LIST OF C BENCH FOR 04-SEPTEMBER-2025 (THURSDAY)Court Room-4

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1223/CHNY/2025	2023-24	[A] FAURECIA EMISSIONS CONTROL TECHNOLOGIES INDIA PRIVATE LIMITED		
2	ITA 59/CHNY/2025	2018-19	[A] TAMILNADU CO-OPERATIVE UNION	G.REDDI PRAKSAH	
3	ITA 91/CHNY/2025	2015-16	[A] CHANDRA PANNEERSELVAM	SRIDHAR.S	

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_4

आवरण और वितरण अधिकारी,
Drawing and Disbursing Officer,
आयकर अपीलिंग अधिकरण, चेन्नई



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलार्थी अधिकरण, चेन्नई पीठ

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri. Aby.T.Varkey, JM Hon'ble Shri.S.R.Raghunatha,AM

CAUSE LIST OF C BENCH FOR 04-SEPTEMBER-2025 (THURSDAY) Court Room-2 (PART HEARD)

Sl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1899/CHNY/2025	2021-22	[D] JAYA PRIYA COMPANY		
2	CO 65/CHNY/2025	2021-22	[A] JAYAPRIYA COMPANY		

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_2

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलार्थी अधिकरण, चेन्नई पीठ

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.Manu Kumar Giri, JM Hon'ble Shri.Amitabh Shukla,AM

CAUSE LIST OF C BENCH FOR 04-SEPTEMBER-2025 (THURSDAY) Court Room-4 (PART HEARD)

Sl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2612/CHNY/2024	2017-18	[D] K.P.NAVANEETHAKRISHNAN	T.VASUDEVAN	
2	ITA 1098/CHNY/2025	-	[A] GHAYATHRI VIDYALAYA TRUST	S.P.CHIDAMBARAM	
3	ITA 1100/CHNY/2025	-	[A] BRIGHT EDUCATIONAL TRUST	S.P.CHIDAMBARAM	
4	ITA 1101/CHNY/2025	-	[A] EISHADDAI GLOBAL MISSION TRUST	S.P.CHIDAMBARAM	

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_4

आहरण और वितरण अधिकारी,

Drawing and Disbursing Officer

आयकर अपीलार्थी अधिकरण, चेन्नई पीठ, चेन्नई

Income Tax Appellate Tribunal,
Chennai Bench, Chennai

29.8.21



आयकर अपीलिय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 01-SEPTEMBER-2025 (MONDAY)

Bench Will Not Function

IN COURT ROOM 1



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 3089/CHNY/2017	2013-14	[A] KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE		(RM)
2	IT(TP)A 62/CHNY/2018	2014-15	[A] KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE		(RM)
3	ITA 762/CHNY/2022	2018-2019	[A] FRESHWORKS INC	Vikaram Vijayaraghavan	
4	ITA 763/CHNY/2022	2019-2020	[A] FRESHWORKS INC	Vikaram Vijayaraghavan	
5	ITA 952/CHNY/2023	2020-21	[A] FRESHWORKS INC.	Vikaram Vijayaraghavan	Sl no 1-15
6	IT(TP)A 111/CHNY/2024	2021-22	[A] M/S. ZF RANE AUTOMOTIVE INDIA PVT.	S P Chidambaram	(TPC)
7	IT(TP)A 133/CHNY/2024	2021-22	[A] VESTAS TECHNOLOGY R&D CHENNAI PRIVATE	Soundarya	(TPC)
8	IT(TP)A 136/CHNY/2024	2021-22	[A] M/S. EXPLEO SOLUTIONS LTD. (TPC)	Vikaram Vijayaraghavan	(TPC)
9	IT(TP)A 99/CHNY/2024	2021-22	[A] M/S. TRANS UNION GLOBAL TECHNOLOGY CENTER		07/10/2025 (TPC)
10	ITA 2305/CHNY/2024	2020-21	[A] M/S. BANNARI AMMAN SUGARS LTD.	Vikaram Vijayaraghavan	
11	ITA 3154/CHNY/2024	2013-14	[D] PHARMAZELL VIZAG PRIVATE LIMITED	Vikaram Vijayaraghavan	
12	ITA 3155/CHNY/2024	2014-15	[D] PHARMAZELL VIZAG PRIVATE LIMITED	Vikaram Vijayaraghavan	
13	CO 8/CHNY/2025	2013-14	[A] PHARMAZELL INDIA PRIVATE LIMITED	Vikaram Vijayaraghavan	
14	CO 9/CHNY/2025	2014-15	[A] PHARMAZELL INDIA PRIVATE LIMITED	Vikaram Vijayaraghavan	
15	IT(TP)A 10/CHNY/2025	2017-18	[A] FAST FORWARD LOGISTICS PRIVATE	Vikaram Vijayaraghavan	(TPC)

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलिय अधिकरण, चेन्नै पीठें, चेन्नै
Income Tax Appellate Tribunal,
Chennai Benches, Chennai





आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 02-SEPTEMBER-2025 (TUESDAY)

Bench Will Not Function

IN-COURT ROOM-1



Sr	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 6/CHNY/2023	2015-16	[A] ABAN OFFSHORE LIMIED	P MurliMOhan Rao	
2	SA 56/CHNY/2024	2015-16	[A] ABAN OFFSHORE LIMIED	P MurliMOhan Rao	Sl no 1-6
3	ITA 2467/CHNY/2024	AY 2020-21	[A] MOVATE TECHNOLOGIES PRIVATE LIMITED		Adjourn
4	ITA 320/CHNY/2025	2018-19	[A] VESTAS WIND TECHNOLOGY INDIA PVT. LTD.		P
5	ITA 3299/CHNY/2024	2008	[D] DORMAKABA INDIA PRIVATE LIMITED		08/10/2025
6	ITA 927/CHNY/2024	2018-19	[A] FOSTER WHEELS (GB) LIMITED		

[Signature]

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नै
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

[Signature]

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आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 04-SEPTEMBER-2025 (THURSDAY)

Bench Will Not Function
IN-COURT ROOM-1-



Sr	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 120/CHNY/2024	2021-22	[A] M/S. PLINTRON MOBILITY SOLUTIONS PVT. LTD. (TPC)		(TPC)
2	IT(TP)A 14/CHNY/2025	AY 2011-12	[A] EVERSENDI CONSTRUCTION PRIVATE	Hema murlikrishnan	(TPC) <i>Shro</i>
3	IT(TP)A 77/CHNY/2024	2021-22	[A] VALEO INDIA PRIVATE LIMITED (TPC)	K Parasanna	(TPC) <i>Ag</i>
4	IT(TP)A 97/CHNY/2024	2021-22	[A] SHIBAURA MACHINE INDIA PVT. LTD. (TPC)		(TPC) <i>to</i>
5	ITA 701/CHNY/2025	2020-21	[A] FUJI ELECTRIC INDIA PRIVATE LIMITED	Siddhesh Changule	<i>13/10/2025</i>

Changule

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

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